effective domestic demand, There is no constraint on the domestic consumption.

(b) and (c) The export policy of oil cakes is framed by Govt. taking into account all relevant factors with due regard to the need of the cattle population within the country. It is in this context that the export of groundnut expeller cakes has been banned.

## Unemployed registered with Employment Exchanges in West Bengal

7131. SHRI SOMNATH CHATTER-JEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) the number of persons who registered their names with the Employment Exchanges in the State of West Bengal on June 30 in the years 1969, 1970 and 1971 respectively; and
- (b) the number of those persons who have obtained employment in each of the above years?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DILKAR): (a) and (b). The available information is given in the attached statement.

Year	Number on live register as on 30th June of the year.	Number of placements effected during the year.
1	2	3
1969	4,44,016	23.270
1970	5,31,925	20,404
1971	7,45,889	8,897*

<sup>\*</sup> January to June, 1971.

## Factories and Industrial establishment closed in West Bengal

- 7132. SHRI SOMNATH CHATTER-JEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) the number of factories and industrial establishments in West Bengal closed down between April 2, and June 30, 1971:
- (b) the number of workers affected by such closures; and
- (c) the number of factories and industrial establishments, if any, which have since re-opened and the number of employees who are employed in such factories and establishment?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA-DILKAR): (a) to (c). The information is being collected and would be laid on the Table of the House after it is received.

#### Bangla Desh evacuees sent out of West Bengal

7133. SHRI SOMNATH CHATTER-JEE: Will the Minister of LABOUR

- AND REHABILITATION be pleased to state:
- (a) the number of evacuees from Bangla Desh who have been sent outside West Bengal; and
- (b) the number of evacuees, if any, who have come back to West Bengal after they were sent out to other States?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) 1,47,049 refugees were sent outside West Bengal upto 3.8 1970.

(b) No report about return of refugees to West Bengal after they were sent out from there has been received.

#### Orphans among Bangla Desh evacuees

- 7134. SHRI SOMNATH CHATTER-JEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) the number of evacuees from Bangla Desh below the age of 18 years, who are orphans and have no relations or guardians to look after them; and

(b) the arrangements Government have made to look after such young evacuees?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) In view of the continuing influx, it has not been possible to compute the number of orphans having no relations or guardians to look after them in camps.

(b) In order to enable the orphans to remain in their own environment of language, culture and kinship, they are being kept along with other refugees from East Bengal in camps.

Instruction have, however, been issued to ensure special care of these orphans and social workers in the camps have been asked to pay particular attention to them.

#### Loss of Relief Materials meant for Bangla Desh refugees

7135. SHRI SOMNATH CHATTER-JEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government have received any reports of loss of relief materials meant for evacuees from Bangla Desh by reason of theft and other causes;
- (b) if so, the itmes of goods that have been lost and value thereof; and
- (c) the step Government have taken or propose to take to stop such loss of relief materials?

THE MINISTER OF LABOUR A REHABILITATION (SHRI R. K. KHA-DILKAR): (a) and (b). Information is being collected from State Governments etc. and will be laid on the Table of the Sabha.

(c) On examination of the reports which are awaited from State Governments etc., suitable action will be taken.

# Diploma Course in Agriculture and Setting up of Agricultural College in Districts

- 7136. SHRI GANGA REDDY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government are thinking to introduce diploma course in agriculture;

- (b) if so, whether Government are thinking to set up Agricultural College in every district; and
- (c) whether it is proposed to introduce agriculture as a Compulsory subject at high school level?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). No, Sir.

(c) There is no proposal to introduce Agriculture as a compulsory subject at high school level.

#### Use of Insecticides for Agriculture and Horticulture in Kerala

7137. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of AGRICULTURE be pleased to state the amount of insecticides estimated to be used on an average annually for agricultural and horticultural purposes in the State of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (6HRI ANNASAHEB P. SHINDE): The estimated quantity of various formulation used in the State of Kerala in the years 1969-70 and 1970-71, is as under:

1969-70 ... 999 metric tonnes 1970-71 ... 2,256 ""

In 1971-72, it is anticipated that about 1,880 metric tonnes of pesticides are likely to be used. These quantities comprise of 29 different items of ehemicals.

### Installation of Tube-Wells for Utilisation Underground Water Resources in of Hill Areas of Kerala

- 7138. SHRIMATI BHARGAVI
  THANKAPPAN: Will the Minister of
  AGRICULTURE be pleased to state:
- (a) whether Government are aware that the hill areas of Kerala are very rich from the point of view of underground water resources; and
- (b) if so, the scheme being formulated by Government to instal more tube-wells there in order to make use of the underground water resources?